

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI, COURT – II**

**Item No. 204**  
**Appeal No.491/252/ND/2020**

**IN THE MATTER OF:**

**Mahender Kumar**

...

**Applicant/Petitioner**

**Versus**

**Registrar of Companies**

...

**Respondent**

**Under Section: 252 (3)**

**Order delivered on 18.01.2021**

**CORAM:**

**SHRI. ABNI RANJAN KUMAR SINHA**  
**HON'BLE MEMBER (J)**

**SHRI L.N. GUPTA,**  
**HON'BLE MEMBER (T)**

**PRESENT:** Cs Amrendra Kumar Singh, Mr. Ankit Singh, Ms. Lakshmi Gurung and Ms. Adeeba Mujahid, Sr & Jr Standing Counsel for Income Tax Department along with Ankit Singh, Adv

**ORDER**

**Appeal No.491/252/ND/20** : Appellant is directed to serve the soft copy of the memo of Appeal on the E-Mail Id of AROC in course of the day. AROC is directed to share the E-Mail ID with Appellant Counsel.

List the matter on 23.02.2021.



**(L. N. GUPTA)**  
**MEMBER (T)**



**(ABNI RANJAN KUMAR SINHA)**  
**MEMBER (J)**